

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P. (IB)/99(KB)2023

**CORAM: 1. HON'BLE MEMBER(J), SHRI ROHIT KAPOOR
2. HON'BLE MEMBER(T), SHRI BALRAJ JOSHI**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 09TH APRIL 2024

IN THE MATTER OF	INDIAN BANK VS SAMIR KUMAR SARAWGI
UNDER SECTION	SECTION 95(1)

Appearances (via video conferencing/physically)

Mr. Sidhartha sharma, Adv.] For the Financial Creditor

Mr. Rishav Dutt, Adv.]

Mr. Sitikantha Mitra, Adv.]

Mr. Arijit Bardhan, Adv.] For the Personal Guarantors

Mr. Soumyajit Mishra, Adv.]

ORDER

1. Ld.Counsel on both sides present.
2. Ld.Counsel for the Financial Creditor seeks one weeks' time to file affidavit placing on record certain document in support of its petition.
3. At request, Financial Creditor is permitted to file supplementary affidavit, subject to just exceptions.
4. Post the matter on **17/05/2024**.

**Balraj Joshi
Member (Technical)**

**Rohit Kapoor
Member (Judicial)**